

1	2	3	4
555-1237/-	13	2	1
495-1033/-	20	6	—
450-877/-	32	5	2
395-756/-	39	3	4
360-624/-	49	11	2
330-561/-	13	5	—
285-485/-	10	1	1
275-453/-	34	13	3
<b>TOTAL (B)</b>	<b>210</b>	<b>46</b>	<b>13</b>
<b>Grand Total</b>			
'A' & 'B' grades	311	51	13

**Creation of Civil Engineering Encadereed Posts in C.W.E.S.**

5635. SHRI BABURAO PARANJPE : Will the Minister of ENERGY be pleased to state :

(a) whether many officers of Central Water Engineering Service (CWES) have been working for Civil Designs work in Central Electricity Authority without getting any deputation pay ; if so, the details of posts and number of officers and period of their working ;

(b) whether there are now proposals to create the posts of Chief Engineers in Central Electricity Authority for handling Civil Designs of Thermal Plants and Tidal Power Project ; if so, the summary of the proposals and the stage of the proposals ;

(c) is the Ministry aware of the Department of Personnel and Administrative Reforms policy of encadereing all the functional posts into an appropriate organised service ; and

(d) if the answers to parts (a), (b) and (c) above be in the affirmative, whether the Ministry propose to ensure the creation of all Civil Engineering posts as encadereed into CWE Service ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY : (SHRI CHANDRA SHEKHAR SINGH) (a) to (d) All Group A posts for Civil Designs work in the Central Electricity Authority are encadereed in the Central Water Engineering (Group A) Service. In view of this, the question of payment of deputation pay to members of the Service, while holding these cadre posts does not arise. The details of these posts and the number of officers working is given in the statement annexed to this reply. There are proposals for creation of posts of the rank of Chief Engineer, etc. in the Central Electricity Authority for Civil Designs of Thermal Plants and Tidal Power Project. No final decision has been taken in regard to sanction of these additional posts. The question of encadereement of the new posts would be taken up as and when they are sanctioned.

## Statement

S. No.	Name of the post	No. of posts		Period of their working in C.E.A.
		Sanctioned	Filled	
1.	Director (Civil)	2	2	The officers are posted in CEA from time to time on transfer basis from CWC. The tenure of their posting in the CEA is not fixed as the postings to and transfers from these posts is controlled by the CWC.
2.	Dy. Director (Civil) (including one post sanctioned for Anpara Site)	14	12	
3.	Asstt. Director (Civil)	22	16	
4.	Extra Asstt. Director	8	7	

#### Employment of Local Persons for Dehra Dun Office of ONGC

5636. SHRI SURAJ BHAN : Will the Minister of ENERGY be pleased to state :

(a) percentage of persons belonging to Dehra Dun and adjoining areas in class III and class IV employees in the Dehra Dun Office of O.N.G.C. ; and

(b) steps to encourage recruitment of local persons provided they possess merits for the same ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) and (b) The information is being collected and will be laid on the Table of the House.

#### Ban on Import of 6 APA

5637. SHRI D.S.A. SIVAPRAKASHAM : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have banned and canalised the import of 6 APA ;

(b) whether Government are aware that this is an essential intermediate for the life saving drug Ampicillin and Amoxycillin and is manufactured by 15 Indian small scale manufacturers ;

(c) whether it is a fact that the landed cost of the intermediate is only Rs. 700 per kg and sold to the Indian manufacturers at Rs. 1600 per kg ; and

(d) if so, what steps Government propose to take to reduce the price of this intermediate ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) The import of 6-Aminopenicillanic Acid (6-APA) was canalised through State Trading Corporation with effect from 3rd January 1983,

(b) 6-APA is used for the production of semi synthetic Penicillins including Ampicillin and Amoxycillin. Earlier M/s. Hindustan Antibiotics Limited and recently M/s. Indian Drugs & Pharmaceuticals Limited had commenced the production of 6-APA. 6-APA is not being manufactured by small scale sector units, but, Ampicillin and Amoxycillin are being produced by a number of units in the organised sector and small scale sector from imported 6-APA.

(c) The c.i.f. import price of 6-APA is around \$ 65 per kg. to \$ 70 per kg. 6-APA